## FORM B [SEE BYE-LAW 12 (2)]

| Name of the<br>person<br>bringing the<br>produce with<br>registration<br>No.or any<br>identifi-<br>cation mark,<br>if any, of the<br>vehicle | Nature of<br>the of the<br>produce | Gross weight including weight of vehicle and packing material, if | *[Weight of<br>empty vehicle] | Weight of the<br>produce<br>excluding the<br>weight of cart,<br>truck or trolly | Weighment<br>Charges received | Remarks |
|--|------------------------------------|---|-------------------------------|---|-------------------------------|---------|
| 1  | 2                                  | 3   | *[3-A]                        | 4   | 5                             | 6       |

Signature of the person Incharge of the weighbridge or beam scale

 $<sup>^{\</sup>star}$  Inserted vide Notification No. PSAMB/Proj/747 dated 20.3.1985. published in the Gazette dated 12.4.1985.